

In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **08-06-2021.**

(Morning Session)

Evidence

- 1 SC 5050/2015
- 2 SC 5039/2017
- 3 SC 5072/2017
- 4 SC 5014/2018
- 5 SC 5020/2018
- 6 SC 5021/2019
- 7 SC 5025/2020

Arguments

- 8 SC 5044/2015
- 9 CRL.A 5001/2020
- 10 CRL.A 5002/2020

Charge

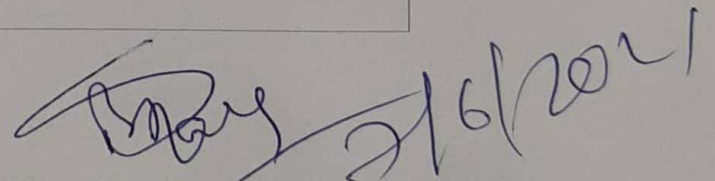
- 11 SC 5055/2020

Call On

- 12 SC 5004/2021

Objection

- 13 CrI. Misc 5199/2021



(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.

III Addl. Dist. & Sessions Judge
Anekal, Bangalore Rural Dist.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Matter listed on 08.06.2021 for hearing in the court of I Addl. Civil Judge & JMFC, Aneka

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.977/2007	16	CC No.654/2013
2	CC No.1419/2008	17	CC No.383/2013
3	CC No.1683/2008	18	CC No.809/2014
4	CC No.1116/2010	19	CC No.793/2014
5	CC No.1115/2010	20	CC No.488/2014
6	CC No.237/2012	21	CC No.1309/2014
7	CC No.612/2018	22	CC No.458/2018
8	CC No.619/2018	23	CC No.1314/2015
9	CC No.6/2018	24	CC No.326/2016
10	CC No.633/2018	25	CC No.124/2016
11	CC No.815/2018	26	PCR No.4/2017
12	CC No.652/2018	27	PCR No.523/2019
13	CC No.511/2018	28	PCR No.171/2020
14	CC No.1402/2018	29	Crl Misc No.479/2015
15	CC No.1334/2018	30	Crl Misc No.1163/2016

I Addl. Civil Judge & JMFC,
Anekal

